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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 411/2022, I.A. 16043/2022 (Stay)

INDIAN RAILWAYS CATERING AND TOURISM CORP
LTD Petitioner

Through: Mr. Ciccu Mukhopadhaya, Sr.
Adv. with Mr. Saurav
Aggarwal, Mr. Ansuman
Choudhary, Adv.

versus

BRANDAVAN FOOD PRODUCTS Respondent

Through: Mr. Rajat Aneja, Mr. Jasmeet
Singh, Mr. Divjot Singh Bhatia,
Mr. Saif Ali, Mr. Pushpendra S.
Bhadoriya, Mr. Mahindra Singh
Hura, Ms. Ruhsheet Saluja, Mr.
Garvit Thurkal, Mr. Vijay
Sharma, Mr. Anurag Sarada, Mr.
Ajay Saroya and Ms.
Shambhavi Pandey, Adv.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER

28.03.2023

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Office shall place the filing history in respect of O.M.P. (COMM) 495/2022, O.M.P. (COMM) 500/2022, O.M.P. (COMM) 502/2022, O.M.P. (COMM) 505/2022 and O.M.P. (COMM) 506/2022.

Since the issue of delay does not arise in the rest of the matters, let this entire batch be put down for final hearing on 19.07.2023 in the category of "End of Board" matters.

YASHWANT VARMA, J.

MARCH 28, 2023

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